**Recruitment and Promotion Policy** for **Employees of Regional Rural Banks** 

\*98. SHRI R. P. DAS: Will the Minister of FINANCE be pleased to state:

(a) whether any policy in regard to recruitment and promotion of all categories of employees of Regional Rural Banks has been adopted; and

(b) if so, when it will be announced?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE, (SHRI JAN-ARDHANA POOJARY): (a) and (b). The Government had laid down the recruitment qualifications for various posts in Regional Rural Banks as early as in 1977 and the banks have been making recruitment keeping in view these guidelines. According to existing practice promotions are made by the Regional Rural Banks with the approval of their Board of Directors.

## Closure of Katihar Jute Mill (Bihar)

\*99. SHRI TARIQ ANWAR: Will the Minister of COMMERCE be pleased state:

(a) whether Union Government are aware that a jute mill in Katihar (Bihar) has remained closed for the last eight months rendering more than 2,000 workers jobless and on the verge of starvation:

(b) action taken by Government to resolve the problem;

(c) whether it is not a fact that despite several letters written by me to the Union Commerce Ministry, statement under Rule 377 in the Parliament and several letters to the State Government no action has been taken as yet; and

(d) whether such an important matter of public interest can be bye-passed taking the plea that it is the State Government's problem?

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRA-TAP SINGH): (a) Yes Sir. The Katihar Jute Mill has been lying closed since the 5th July, 1982.

(b) to (d). The Central Government is alive to the situation. Recently, a meeting of the various financial institutions was held by the I.F.C.I.\* in Delhi to assist the authorities in appropriate financial restructuring of the unit. A representative of the Government of Bihar also participated in the meeting. As matters relating to labour problems, non-payment of workers' wages etc. fall within the jurisdiction of the State Government, the Central Government has brought the subject to the notice of the State Government with advice that the possibility of economic resuscitation of the unit may be explored in conjunction with the financial institutions like I.F.C.I./\*\*I.R.C.I. who will have to draw up necessary project proposals for this purpose.

पंचतारा होटलों का पूरा न होना

\* 100. श्री रामलाल राही :

क्या पर्यटन ग्रौर नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या "एशियाड" के लिए कुछ पंचतारा होटल निर्धारित समय के भीतर पूर्णं नहीं हो सके थे ;

(ख) यदि हां, तो उसके क्या कारण ਡੈਂ :

\*Industrial Finance Corpn. of India.

\*\*Industrial Reconstruction Corpn. of

India.